

(c) Yes, Sir. Negotiations were held with World Bank in January 1986 for possible assistance to the Andhra Pradesh Composite Irrigation Project. However, the details will be known only after the project is approved by the Bank and credit agreement is signed.

Amendment of Prevention of Food Adulteration Act

*77. SHRI BANWARI LAL PUROHIT : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is a proposal under the consideration of Government to bring amendments in the Prevention of Food Adulteration Act, 1954;

(b) if so, the details thereof; and

(c) what other steps Government have in view to make implementation of the Prevention of Food Adulteration Act more effective, purposeful and stricter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) Yes, Sir.

(b) The proposal aims at providing greater protection to the interests of consumers.

(c) periodical training programmes for Analysts/Inspectors/Senior Officers working in the States/UTs are being organised. Measures are being taken to create consumers awareness. The State and U.T. Governments have been urged repeatedly to strengthen the implementation machinery. Close Monitoring of action is being undertaken.

Involvement of Women's Organisations in Protection of Women

*78. SHRI SRIBALLAV PANIGRAHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal under the consideration of Government regarding

involvement of women's organisations in protecting women and making the laws more meaningful and their implementation easy;

(b) whether Government propose to make some amendment for releasing grant-in-aid to voluntary organisations without waiting for State Governments' recommendations; and

(c) if so, the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN'S WELFARE (SHRIMATI MARGARET ALVA) : (a) Laws relating to women are kept under review in consultation with women's organisations.

(b) and (c) Yes, Sir. It has been decided to amend the Central Schemes to provide :

(i) that an advance copy will be furnished by the Voluntary Organisations to the Department and

(ii) if the opinion of the State Government is not received within three months, it will be presumed that the State Government has no objection to the grants being released and the Department may have enquiries made through its agencies and take a decision. Necessary amendments to the rules are being made and instructions along these lines will be issued shortly.

New Education Policy

*79. SHRI SHANTARAM NAIK : SHRI ANANTA PRASAD SETHI :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) when is the new education policy going to be announced; and